

144. ESI Mobile Dispensary, Jhansi.
 145. ESI Mobile Dispensary, Rishikesh.
 146. ESI Mobile Dispensary, NEPZ, Noida, Phase-II.

Serials

2431. DR. SATYANARAYAN JATIA :
 SHRI DEVI BUX SINGH :
 SHRI RADHA MOHAN SINGH :
 DR. RAMESH CHAND TOMAR :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the serials which are being telecast on Doordarshan network and Metro-channel continuously for the last three years;

(b) the reasons for their continuance for such a long period;

(c) the norms fixed for allotting time for different serials;

(d) whether the Government propose to frame any policy regarding the telecast of different serials so that time could be allotted to new serials also;

(e) if so, the details thereof; and

(f) the name and objectives of each serial being telecast during the last three months which aim at establishing social equality?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No serial being telecast at present has been on air at the same channel for more than three years.

(b) Does not arise.

(c) The subject requirement, popularity ratings and commercial viability are the criteria for allotting time to different serials.

(d) and (e). Doordarshan decides the programme schedule on its different channels keeping in mind, inter-alia, its overall programme requirement from time to time ensuring in the process a judicious mix of old and new programmes on each channel.

(f) No serial having a storyline contrary to the concept of social equality is accepted for telecast on Doordarshan. However, it is difficult to quantify or name the serials establishing social equality as the message is always very subtle and shuns propagandist approach.

Welfare Schemes in Backward Areas of Maharashtra

2432. SHRI DATTA MEGHE : Will the Minister of WELFARE be pleased to state :

(a) the details of the welfare schemes being

implemented by the Union Government in the backward areas of Maharashtra for the upliftment of the Scheduled Castes and Scheduled Tribes;

(b) the time by which these schemes are being implemented;

(c) whether the Union Government are reviewing the said schemes; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). The Welfare schemes being implemented for the upliftment of SC/ST in Maharashtra including its backward areas alongwith the time since when these are being implemented are given in the attached statement.

There are no separate schemes being implemented specifically in the backward areas of Maharashtra for the upliftment of SC/ST.

(c) and (d). The schemes are being reviewed periodically and before end of each Plan Period. The schemes are further reviewed in the periodical meetings with the State Government implementing agencies and target groups and steps are taken to modify the scheme as per the recommendations agreed upon on the meetings.

STATEMENT

S.No.	Name of the Scheme	The time by which these schemes is being implemented
1	2	3
1.	SCA to SCP	1980
2.	Assistance to Scheduled Castes Development Corporation.	1978-79
3.	National Sch. Caste & Sch. Tribes Finance & Development Corporation.	1989-90
4.	Liberation and Rehabilitation of Scavengers & their Dependents	1991-92
5.	Post-Matric Scholarships for SC/ST students.	1944-45
6.	Pre-Matric Scholarships for the children whose Parents are engaged in unclean occupations.	1977-78
7.	Book Banks for SC/ST students.	1978-79
8.	Girls Hostels for SCs.	1961-62
9.	Boys Hostels for SCs.	1989-90
10.	Coaching & Allied Scheme.	1961-62
11.	Upgradation of Merit of SC/ST students.	1987-88

1	2	3
12.	Implementation of PCR Atrocities Act.	1980-81
13.	Aid to Vol. Organisations. for SCs	1979-80
14.	Research & Training for SCs.	1950-51
15.	Dr. Ambedkar Centenary.	1990-91
16.	Special Central Assistance for Tribal Sub-Plan.	1990-91
17.	Aid to Voluntary Organisations for STs.	1979-80
18.	Grant to aid to State Tribal Development Corp. for M.F.P. Operations.	1992-93
19.	Girls Hostels for STs.	1961-62
20.	Boys Hostels for STs.	1989-90
21.	Ashram schools in TSP Areas.	1990-91
22.	Vocational Training in Tribal Areas.	1992-93
23.	Educational Complex in Low literacy Pockets for the Development of ST Girls Literacy in Tribal Areas.	1993-94
24.	Research & Training :-	
(a)	Grants to Tribal Research institutes & Award to Research Fellowships.	1950-51
(b)	Supporting Projects of All India or Inter State Nature for STs.	1950-51
25.	Investment in TRIFED	1987-88
26.	Price Support to TRIFED	1987-88
27.	Grant-in-aid to TRIFED	1987-88
28.	Development of Oils & Oilseeds.	1987-88

Criteria for Sale of Wheat, Rice and Sugar to exporters

2433. SHRI KASHIRAM RANA :
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of FOOD be pleased to state :

(a) the criteria fixed by the Government for sale of wheat, rice and sugar to exporters;

(b) the number of applications received by the Government from the exporters for getting the above mentioned items for export during the last three years; and

(c) the details of the applications approved by the Government?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

Wheat and Rice :

(a) In order to reduce the surplus stocks during

1995-96, the Govt. authorised FCI to export/sell for export upto 30 lakh tonnes of Fine and Superfine rice and upto 25 lakh tonnes of wheat during 1995-96, subject to the condition that;

(i) Prices to be fixed for sale of wheat and rice should not be less than the prices fixed for domestic sale.

(ii) The High Level Committee (HLC) constituted by the Govt. under the chairmanship of Chairman, FCI shall deal with the various matters connected with the export from Public stocks including fixation of prices from time to time.

(b) and (c). 107 applications had been received during 1995-96 for purchase of rice out of which 72 got release of rice from FCI. Similarly, 101 applications were received for purchase for wheat, out of which 17 got releases of wheat from FCI.

The Scheme for sale for export of wheat and rice from the Public stocks was introduced in 1995-96. FCI sold/delivered a quantity of 14.82 lakh tonnes of Fine and Superfine rice and 0.81 lakh tonnes of wheat during 1995-96 to the Exporters.

Sugar :

(a) to (c). Export of sugar is undertaken through Notified Export Agencies under the provisions of Sugar Export Promotion Act, 1958(30) of 1958, and not by way of sale by the Government to Exporters. At present, Govt. has two notified export agencies viz. State Trading Corporation of India and M/s. Indian Sugar and General Industry Export Import Corporation Ltd. (ISGIEIC) As per the Administrative arrangement, M/s. ISGIEIC Ltd. handles commercial export of Sugar and export of Preferential quotas to EEC and USA; and, STC handles export of sugar to Nepal.

Government depending upon the production trends, requirement of sugar for internal consumption and surplus sugar available, notifies quantities of sugar to be exported from time to time through the export agency of M/s. ISGIEIC Ltd; and no other Agency, firm of individual is authorised to export sugar on its own.

[English]

Telephone Connections in Delhi

2434. SHRIMATI VASUNDHRA RAJE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of applicants in Delhi and other metropolitan cities waiting for telephone connection as on 30th June, 1996;

(b) the time by which all these applicants likely to get connection;

(c) the steps taken to reduce the period between sanction and installation of phone;